

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.275 of 2021**

**IN THE MATTER OF:**

**Raghuvanshi Refractories**

**...Appellant**

**Versus**

**Desai Impex Pvt. Ltd.**

**...Respondent**

**For Appellant:                   Shri Gaurav Mehta, Advocate**

**For Respondent:               None**

**O R D E R**  
**(Virtual Mode)**

**05.04.2021**       Heard.

Issue Notice. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides e-mail address of Respondent, let notice be also issued through e-mail.

List the Appeal 'for admission (after Notice) hearing' on 12<sup>th</sup> May, 2021.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*